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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** : :

**PETITION NUMBER** : TCP/167/2016

**NAME OF THE PETITIONER(S)** : Mohit Kumar Surana

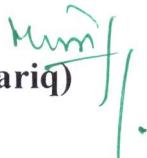
**NAME OF THE RESPONDENT(S)** : M/s Healthadda Retail Private Limited & 4 others

**UNDER SECTION** : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1	Mohit Kumar Surana	Petitioner (self)	
		9840516660	

**ORDER**

Shri Mohit Kumar Surana, petitioner present. R2 who is representing all other respondents is called but absent. No representation. In the circumstances, respondents are set ex parte. Time extended for hearing for final arguments. Put up on 20.02.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)